GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. †1237 ANSWERED ON 06.12.2021

SET UP OF INTERNATIONAL TOURIST CENTRES AT KARNAL AND PANIPAT

†1237. SHRI SANJAY BHATIA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the companies working at international level intend to invest in the tourism sector of India through FDI and if so, the details thereof;
- (b) whether the Government proposes to set up tourist centres for creating employment opportunities in the tourism sector and if so, the details thereof;
- (c) whether the Government proposes to set up International Tourist Centres at Panipat in Karnal Parliamentary Constituency to promote tourism and create employment opportunities; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): Yes, Sir. International entities are interested to invest in the tourism sector in India. 100% Foreign Direct Investment (FDI) is allowed under the automatic route in the Tourism and Hospitality industry in India, subject to applicable regulations and laws. 100% FDI is allowed in tourism construction projects, including the development of hotels, resorts and recreational facilities. However, the Ministry of Tourism does not compile data on FDI in the tourism sector in India.

(b) to (d): Development of tourism, including setting up of tourism centres, is primarily the responsibility of the concerned State/ UTs. However, the Ministry of Tourism has sanctioned one project under the 'Swadesh Darshan' Scheme in Haryana, as per the following:

State	Circuit	Sanction	Name of the Project	Amt.
		Year		Sanctioned
Haryana	Krishna	2016-17	Development of Tourism	97.35
	Circuit		Infrastructures at	
			places related to	
			Mahabharata in	
			Kurukshetra	

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